

(b) if not, whether the acting Director is a non-Ph.D.;

(c) whether any other Director of the CSIR lab. is also non-Ph.D.;

(d) if so, when the CSIR would appoint a regular Director with proper qualification; and

(e) the extra Budgetary Resources raised by the institute before the present acting Director took over in 1997- 98 and the same in the last two years, since the present acting incumbent took over?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No Sir.

(b) Yes Sir.

(c) Yes Sir.

(d) Recommendations of a duly constituted Search Committee have been submitted to the competent authority. Once the recommendations are approved by the competent authority, the appointment shall be made accordingly.

(e) The extra-budgetary resources reaised by the institute before and after 1997-98 are as follows:—

	(Rs. in Lakhs)			
	1995-96	1996-97	1998-99	1999-2000
Contract R&D	523.995	667.095	241.045	371.734
R&D Earnings	122.962	37.223	275.230	73.422
TOTAL:	646.957	704.318	516.275	445.156

National Innovation Foundation

5173. DR. C. NARAYANA REDDY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state;

(a) whether it is a fact that Government have set up a National Innovation Foundation; and

(b) if so, the aims and objectives of the said Foundation?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): (a) Yes Sir.

(b) the objectives of the National innovation Foundation are:

(i) To help India become an inventive and creative society and a global leader in sustainable technologies by scouting, spawning and sustaining and promoting grassroot innovations.

(ii) To ensure evolution and diffusion of green grassroot innovations in a selective, time bound and mission oriented basis so as to meet the socio-economic and environmental needs of our society with full care to ensure that the intellectual property and other rights of innovators are protected and they are active partners in the decision making process for the diffusion of innovations.

(iii) To provide and facilitate institutional support in scouting, spawning, sustaining and scaling up grassroot green innovations and helping their transition to self supporting activities. seeking self reliance through competitive advantage of innovation based enterprises and/or application of people generated sustainable technologies at grassroot level.

(iv) To evolve strategies and conduct, co-ordinate and support research, design and development efforts in the country on grassroot innovations so as to attain and maintain technological competence and enhance self reliance. To build linkages between excellence in formal scientific systems and informal knowledge systems and create a Knowledge Network to link various stakeholders through application of information technologies and also otherwise.

(v) To promote wider social awareness, and possible commercial and non-commercial applications of know-how generated as a result of 1 to 4. Keeping in view the intellectual property and other rights, including benefit sharing, of innovators, and encourage their incorporation in educational curriculum, developmental policies and programmes.

(vi) To undertake any other activity that society consider appropriate to fulfil above objectives mentioned in 1 to 5.